


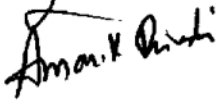
## Allahabad Bench

CP No. 299/ALD/2018

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.01.2020

NAME OF THE COMPANY: ROC Vs. M/s. Pitambra Securities Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 271/272 of Companies Act 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Krishna Dev Vyas	Adv	Petitioner	
2.	Aman, Kr. Dwivedi (proxy for Saurabh Kalia, Adv)	Adv	Proxy for Respondent	

**CP NO.299/ALD/2018**

Sh. Krishna Dev Vyas, Advocate for petitioner and Sh. Aman Kr. Dwivedi, proxy on behalf of respondent counsel Sh. Saurabh Kalia are present.

Ld. Counsel for the petitioner prays three weeks time to prepare the matter..

Proxy counsel appeared on behalf of respondent placed the copy of the judgment passed by Hon'ble NCLAT, before this Court, which is taken on record.

As prayed for, put up on 24<sup>th</sup> February, 2020.

**Dated: 08.01.2020**

  
**(JUSTICE RAJESH DAYAL KHARE)**  
**MEMBER (J)**